

the Second Annual Meeting of the Board of Governors of the International Finance Corporation. [Placed in Library, See No. LT-1061/58.]

**AMENDMENTS TO CENTRAL SALES TAX
(REGISTRATION AND TURNOVER) RULES**

Shri Morarji Desai: Sir, I beg to lay on the Table under sub-section (2) of section 13 of the Central Sales Tax Act, 1956, a copy of Notification No. G.S.R. 896, dated the 1st October, 1958, as corrected by Notification No. G.S.R. 1059 dated the 8th November, 1958, making certain amendments to the Central Sales Tax (Registration and Turnover) Rules, 1957. [Placed in Library, See No. LT-1095/58.]

**STATEMENTS *re* ACTION TAKEN ON
ASSURANCES**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Supplementary statement No. II. [See Appendix II, annexure No. 116.]

Fifth Session, 1956 of Second Lok Sabha.

- (ii) Supplementary statement No. XI. [See Appendix II, annexure No. 117.]

Fourth Session, 1956 of Second Lok Sabha.

- (iii) Supplementary statement No. XIII. [See Appendix II, annexure No. 118.]

Third Session, 1957 of Second Lok Sabha.

- (iv) Supplementary statement No. X. [See Appendix II, annexure No. 119.]

Fifteenth Session, 1957 of First Lok Sabha.

**AMENDMENTS TO INDIAN POLICE
SERVICE (PAY) RULES**

The Deputy Minister of Home Affairs (Shrimati Alva): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of Notification No. G.S.R. 1095 dated the 22nd November, 1958, making certain amendments to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, See No. LT-1062/58.]

**AMENDMENTS TO CENTRAL EXCISE
RULES**

The Deputy Minister of Finance (Shri B. E. Bhagat): Sir, I beg to lay on the Table, under section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications making certain further amendments to the Central Excise Rules, 1944:—

- (i) G.S.R. No. 954 dated the 18th October, 1958.
(ii) G.S.R. No. 955 dated the 18th October, 1958.
(iii) G.S.R. No. 1016 dated the 1st November, 1958.
(iv) G.S.R. No. 1017 dated the 1st November, 1958.
(v) G.S.R. No. 1019 dated the 1st November, 1958.

[Placed in Library. See No. LT-1068/58.]

12.10 hrs.

**BUSINESS ADVISORY COMMITTEE
THIRTY-SECOND REPORT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Thirty-second Report of the Business Advisory Committee presented to the House on the 1st December, 1958."